

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-3327(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2019.

NAME OF THE COMPANY: Ganesham Trexim Pvt. Ltd. V/s. M/s. Parasvnath Limited

SECTION 7 OF IBC CODE, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

| | |
|-----------------|--|
| Present: | Mr. Siddharth Sharma, Ms. Shruti Arora, Advocates for the Petitioner |
|-----------------|--|

ORDER

Counsel for the Financial Creditor is present. Registry is directed to issue notice to the Corporate Debtor. Counsel for the Financial Creditor is permitted to serve private notice at the registered office address of the Corporate Debtor by all modes and file the proof of service along with affidavit.

Put up on 8th January, 2020.

— 8d —

(L.N. Gupta)
Member (T)

— 8d —

(Ch. Mohd. Sharief Tariq)
Member (J)